NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/422/ (IB)/2017 : RANGANATH SPINNING INDUSTRIES NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD **UNDER SECTION** : 433 (e)(f) **SIGNATURE** S.No. NAME (IN CAPITAL) **DESIGNATION** REPRESENTATION BY WHOM Aashish Jain Lunia Cours too Respondent **ORDER**

Counsel representing both the parties are present. Counsel for respondent prayed time for making a proposal for settlement with the petitioner. In view of the submissions, time extended at request. Put up on 11.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)